

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

212. Appeal/14/2022 C.P. (IB)/3749(MB)2018

IN THE MATTER OF

Khanna Delta Steel Pvt Ltd

... Petitioner

Vs

Shiv Manufacturing Pipes Pvt Ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 16.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Malini Rai (PH)

For the Liquidator: Adv. Aditya Mishra (PH)

ORDER

Appeal/14/2022:- Heard. Reserved for Order.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //